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Title: Regarding alleged misappropriation of Central Government funds by State Government of Punjab.

SHRI RAVNEET SINGH (ANANDPUR SAHIB): Madam, I wish to apprise the House that the funds provided by the Central Government to Punjab under various Centrally-sponsored schemes have not only been diverted but also they have been mismanaged by the ruling SAD-BJP Government....(*Interruptions*)

MADAM SPEAKER: Nothing else will go on record.

(*Interruptions*) अंश *

MADAM SPEAKER: You address the Chair.

SHRI RAVNEET SINGH : The Finance Minister of Punjab has admitted the diversion of Rs.2,000 crore during the last five year rule of the SAD-BJP Government....(*Interruptions*)

अध्यक्ष महोदया : कृपया इनकी बात को सुन लीजिए।

अंश (व्यवधान)

SHRI RAVNEET SINGH : Due to this violation, the schemes pertaining to the most vital sectors such as welfare, health, agriculture, rural development and irrigation have suffered badly....(*Interruptions*)

It is also found that the interest accrued on the Centrally-sponsored funds held by the State has been adjusted in the contributory share of the State Government. मैं जहां से एमपी हूँ। While conducting the District Level Vigilance and Monitoring Committee meeting of Shaheed Bhagat Singh Nagar District, I myself have traced one such case when the DEO admitted that interest accrued on Sarva Shiksha Abhiyan funds has been taken back by the State office....(*Interruptions*)

Likewise, the State Government earned a huge profit on the sale of wheat through PDS for general category. This wheat was released at the rate of Rs.6.10 per kilogram but the State sold it at the rate of Rs.8.10 per kilogram, and then in the form of *Atta*, it was sold at the rate of Rs.12 per kilogram....(*Interruptions*)

MADAM SPEAKER: Shri Punia is allowed to associate with the matter raised by Shri Ravneet Singh.

The House stands adjourned to meet again at 2.30 p.m.

13.30 hrs

The Lok Sabha then adjourned for Lunch till Thirty minutes

past Fourteen of the Clock.

14.35 hrs.

The Lok Sabha re-assembled after Lunch at Thirty Four

Minutes past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

